

Shri Mehr Chand Khanna: I said suitable replies to the parties have already been sent.

All India Sericultural Training Institute

*253. **Shri Thimmaiah:** Will the Minister of Commerce and Industry be pleased to refer to the reply given to Starred Question No. 479 on the 27th November, 1956 and state:

(a) whether the location of the All India Sericultural Training Institute has since been finalised; and

(b) if so, where it is going to be located?

The Minister of Commerce (Shri Kanungo): (a) No, Sir.

(b) Does not arise.

Shri Thimmaiah: Is it not a fact that the Central Silk Board has recommended the location of this Sericultural Training Institute at Bangalore?

Shri Kanungo: Yes, it has recommended that an institute may be established at Bangalore.

Shri Thimmaiah: May I know when it is going to be established?

Shri Kanungo: It will be established after the plans and estimates are approved.

Shri Thimmaiah: Has not the plan been sent by the Central Silk Board up till now?

Shri Kanungo: No.

श्री भक्त बर्दान : क्या इस संबन्ध में बंगलोर के सिवा और किसी अन्य स्थान के ऊपर भी विचार किया जा रहा है, जहाँ यह धंधा बहुत बड़े पैमाने पर होता है।

श्री कामुमगो : सब जगहों पर विचार किया गया है और बंगलोर सब से सही जगह तय हुई है।

Rural Housing

*254. **Shri Supakar:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether any amount has been allotted to Orissa for expenditure on rural housing during the Second Five Year Plan period; and

(b) if so, the amount spent so far in Orissa on rural housing programme?

The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda): (a) and (b). The sum of Rs. 10 crores available for rural housing in the Second Five Year Plan has not so far been allocated to States, as the rural housing programme has not yet been finalised. The programme is likely to be finalised soon. In the meantime, allocations of a token character have been made to States in the current financial year. A sum of Rs. 1.50 lakhs has been allocated to Orissa.

Shri Supakar: May I know if there is any proposal to give the same amount of loan for rural housing as for housing in urban areas?

Shri Anil K. Chanda: The allocations will be made according to the needs in particular States.

Shri Ranga: What is the total amount of money that is allocated for this rural housing for the whole of India?

Shri Anil K. Chanda: The amount is Rs. 10 crores.

Shri Ranga: Is it proposed to make special provision for constructing these houses for the Scheduled Castes and village artisans especially?

Shri Anil K. Chanda: Certain sums have been provided for in the Ministry of Home Affairs for housing for Scheduled Castes and Scheduled Tribes people.

Shri Thimmaiah: May I know whether the rural housing scheme is

to be executed by the community development authorities?

Shri Anil K. Chanda: It will be mainly done through the Ministry of Community Development.

Shri Dasappa: May I know why out of Rs. 120 crores allotted for housing in general only Rs. 10 crores is earmarked for rural areas?

Shri Anil K. Chanda: That is what is provided for in the Second Plan.

Shri Dasappa: That is exactly my question. May I know why it is only Rs. 10 crores out of Rs. 120 crores?

The Minister of Finance (Shri T. T. Krishnamachari): I would like to say, if I may, that this question is being re-examined now and very possibly the rural areas might get a substantial sum from out of this. Actually Rs. 120 crores is very oddly placed and spread over a very wide area. We are thinking of integrating the whole thing. The matter is now being discussed by the Ministry of Works, Housing and Supply with the other concerned Ministries. It is quite possible that in a few months' time we shall be able to put forward an integrated policy for housing.

Shri Thanu Pillai: May I know the basis of fixation of allotment for the various items?

Shri Anil K. Chanda: No basis has as yet been fixed, because the programme has not yet received the sanction of Government.

Shri Ranga: In view of the fact that only a small part of the country has been covered by these national extension service blocks, may I know why Government wish to spend this money mainly in those areas? Why should they not think of the rest of the country also?

Shri Anil K. Chanda: As I said, the programme has not yet been finalised. But there is a different atmosphere altogether generated in the community project centres and the national extension service blocks, and we

would have better results in those areas.

Shri T. B. Vittal Rao: Already, one year of the Second Plan period has elapsed. May I know what steps have been taken by Government to see that the targets are achieved in the Second Plan period, especially in view of the fact that we failed to achieve the targets, and we fell far short of the targets in the First Five Year Plan with regard to housing?

Shri Anil K. Chanda: The problem is immense and it bristles with all sorts of difficulties. Various authorities are concerned. Therefore, we have had to have a series of conferences between these different authorities.

Shrimati Manjula Debi: May I know how much has been allotted to the State of Assam?

Shri Anil K. Chanda: Nothing has as yet been finally allotted. But, temporarily, just as an advance for getting the machinery ready, Assam has been allotted Rs. 1.35 lakhs.

Shri Supakar: May I know whether those areas which are subject to frequent floods and outbreaks of fire will receive any special consideration in respect of allotment of money for rural housing?

Shri Anil K. Chanda: This is one of the proposals.

Educated Unemployed

*255. **Shri Vasudevan Nair:** Will the Minister of Labour and Employment be pleased to state:

(a) the amount of aid given or allotted to different States during 1956-57 and 1957-58 so far in the form of grants, loans and subsidies etc. for schemes to provide employment to educated unemployed; and

(b) the basis on which the Central aid is given to different States?

The Deputy Minister of Labour (Shri Abid Ali): (a) During 1956-57,